

**LIST OF HOLIDAYS TO BE OBSERVED BY THE
CITY SESSIONS COURT AT CALCUTTA
IN THE YEAR 2019**

Name of Holidays	English Dates	Bengali dates 1425 B.S.	Days of the week	Number of days
New Year's Day	January 1 st	Poush 16 th	Tuesday	1 day
Netaji's Birthday	January 23 rd	Magh 8 th	Wednesday	1 day
Second Day of Sree Panchami / Saraswati Puja	February 11 th	Magh 27 th	Monday	1 day
Shivaratri	March 4 th	Falgun 19 th	Monday	1 day
Doljatra	March 21 st	Chaitra 6 th	Thursday	1 day
Holi	March 22 nd	Chaitra 7 th	Friday	1 day
1426 B.S.				
Bengali New Year's Day	April 15 th	Baisakh 1 st	Monday	1 day
Good Friday	April 19 th	Baisakh 5 th	Friday	1 day
Easter Saturday	April 20 th	Baisakh 6 th	Saturday	1 day
May Day	May 1 st	Baisakh 17 th	Wednesday	1 day
Birthday of Rabindranath Tagore	May 9 th	Baisakh 25 th	Thursday	1 day
Summer vacation (including Id-ul-Fitre)	June 3 rd to 7 th	Jaistha 19 th to 23 rd	Monday to Friday	5 days
Id-Uz-Zoha (Bakrid)	To be notified later on	To be notified later on	To be notified later on	To be notified later on
Independence Day	August 15 th	Srabana 29 th	Thursday	1 day
Janmastami	August 23 rd	Bhadra 5 th	Friday	1 day
Muharram	September 10 th	Bhadra 23 rd	Tuesday	1 day
Gandhiji's Birthday	October 2 nd	Aswin 14 th	Wednesday	1 day
Annual Vacation (including Durga Puja, Lakshmi Puja, Kali Puja, Pratipada & Bhatridwitiya)	October 3 rd to October 29 th	Aswin 15 th to Kartick 11 th	Thursday To Tuesday	27 days
Jagadhatri Puja	November 6 th	Kartick 19 th	Wednesday	1 day
Guru Nanak's Birthday and Parswanath's Rathajatra	November 12 th	Kartick 25 th	Tuesday	1 day
Christmas Vacation	December 24 th to 31 st	Poush 7 th to 14 th	Tuesday To Tuesday	8 days

Note 1 : Public Holiday on account of Republic Day (January 26th) falls on Fourth Saturday.

Public Holiday on account of Saraswati Puja (February 10th) falls on Sunday. Traditional Court Holidays on account of Chaitra Sankranti which coincide with the Public Holiday on account of Birthday of Dr. B. R. Ambedkar (April 14th) falls on Sunday. Public Holiday on account of Mahalaya (September 28th) falls on Fourth Saturday.

Note 2 : Holiday on account of Muslim Festival viz. Id-uz-Zoha (Bakrid) will be declared later on, depending on visibility of the moon, as desired by the Hon'ble High Court, Calcutta.

Note 3 : Sectional Holidays on account of Mahabir Jayanti (April 17th) and Buddha Purnima (May 18th) may also be granted, when possible, to the Jain and Buddhist employees respectively. Sectional Holidays on account of Baisakhi (April 14th) and Shab-E-Barat (April 21st) falls on Sunday. In West Bengal, all Officials, Suiters and Witnesses who profess the Bramho faith may be granted, when possible 03 (three) days holidays on account of Maghotsav one day before and one day after that day.

Note 4 : All the District Judges in West Bengal, Chief Judges of the City Civil Court at Calcutta, City Sessions Court, Calcutta, Presidency Small Cause Court, Calcutta and the Chief Metropolitan Magistrate, Calcutta are hereby empowered to declare local holidays not exceeding 02 (two) days in a year in a District and/or Sub-divisions according to the prevalent customs in consultation with the local Bar Associations.

Note 5 : All Second and Fourth Saturdays of the month have been declared as Holidays for the Courts, subordinate to the Hon'ble High Court at Calcutta in West Bengal vide Full Court resolution dated 06.08.1992.

High Court Administrative
Department

Dated, the 5th November, 2018.

By Order

Sd/-

Registrar General